

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 317 of 2013**

**Dated : 9<sup>th</sup> July, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s T.S. Alloys Ltd.**

**.... Appellant(s)**

**Versus**

**Odisha Electricity Regulatory  
Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Tarun Tarhaik

Counsel for the Respondent(s) : Mr. Rutwik Panda  
Mr. Anshu Malik for R.1  
Mr. R.K. Mehta for CESU

**ORDER**

At the request of the learned counsel for the Appellant, post  
the matter for further hearing on **06.08.2014**.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/kt